Unemployment allowance to unemployed youths

1816. SHRI NARESH AGRAWAL: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether Government has taken note of the rising unemployment among the country's youths;
- (b) whether Government has taken any initiative to provide unemployment allowance to the unemployed youths like Uttar Pradesh Government;
 - (c) if so, the details thereof; and
 - (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH): (a) to (d) Government is fully aware of the unemployment problem in the country and is taking all necessary steps to deal with it.

Generation of employment is a function of economic growth. Approach paper to the Twelfth Five Year Plan (2012-17) suggests focus on faster, sustainable and more inclusive growth for creating adequate livelihood opportunities. Government is taking all necessary steps to enhance the employability and employment in the country. Measures have been taken to boost labour intensive manufacturing sectors, such as, food processing, leather products, footwear, textiles and service sector, such as, Tourism, Construction etc. National Manufacturing Policy, 2011 has also set a target of generating 100 million jobs by 2022.

Government of India is not providing any unemployment allowance to the unemployed persons registered in Employment Exchanges. The country is not in a position to incur huge expenditure involved on the payment of unemployment allowance. The payment of unemployment allowance to all unemployed youth would divert substantial resources from development programmes to a non-developmental activity.

Workers in unorganized sector

1817. SHRI PRASANTA CHATTERJEE: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state the State-wise and category-wise number of workers in the unorganized sector as on 31 January, 2013?